ITEM NO.40 COURT NO.10 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 69103/2026

[Arising out of impugned final judgment and order dated 21-08-2026 in WRITC No. 31172/2026 passed by the High Court of Judicature at Allahabad]

MUSLIM WOMENS STUDY CIRCLE Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS. Respondent(s)

IA No. 349350/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 349349/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 20-11-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Mohammad Nizamuddin Pasha, Adv.
Ms. Rashmi Singh, Adv.
Mrs. Priyansha Sharma- 3751, AOR
Mr. Subhan Shankar Gogoi, Adv.
Mr. Arif Ali, Adv.
Ms. Awstika Das, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file the petition is granted.

2. Issue notice.

3. Tag with Civil Appeal No.7095/2022 and this judgment shall not be treated as precedent.

Signature Not Verified
Digitally signed by RASHI GUPTA
Date: 2026.11.25 17:25:49 IST
Reason:

(RASHI GUPTA) **(AVGV RAMU)**
AR-CUM-PS **COURT MASTER (NSH)**